

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

IA -285 of 2010 in  
D.F.R. No. 816 of 2009

**Dated : 7<sup>th</sup> September, 2011**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**U.P. Power Corporation Limited** ..... Appellant (s)  
**Versus**  
**Jagannath Steel Pvt. Ltd. & Anr.** ... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra & Mr. Manoj Kr. Sharma  
Counsel for the Respondent (s) : Mr. Vishal Dixit for R.1  
Mr. Kunal Verma & Mr. Ashok Kr. Singh for R.2

**ORDER**

Heard the learned counsel for the parties.

***Judgment is Reserved.***

**(V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ks